

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1193  
TO BE ANSWERED ON 28<sup>TH</sup> JULY, 2015

MISUSE OF FCI GODOWNS

1193. DR. KIRIT P. SOLANKI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether incidents of misuse of Food Corporation of India (FCI) godowns have been reported in the country during the last three years and the current year;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether smuggled goods were found to be concealed in these godowns and if so, the details thereof;

(d): the names of States where such instances of misuse of FCI godowns have been detected/reported along with the details of the cases, State-wise; and

(e) the details of the action taken against officials found involved therein, State-wise?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a): No, Madam.

(b): Does not arise.

(c): No, Madam.

(d) & (e): Does not arise.